

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, AT KOLKATA**

O.A. No. 83 OF 2024

IN THE MATTER OF:-

NAGARIK SWARTHARAKSHA SANGRAM PARISAD

..... APPLICANT

VERSUS

THE STATE OF ASSAM & 5 OTHERS

.....RESPONDENTS

**REJOINDER/ RESPONSE TO THE COUNTER AFFIDAVIT FILED BY
THE RESPONDENT NO. 4 (SILCHAR MUNICIPAL CORPORATION)**

DATED 07.08.2025

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THROUGH:

DATE: - 26.09.2025

PLACE: New Delhi


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SL. No. 701/25

Date-08-09-25

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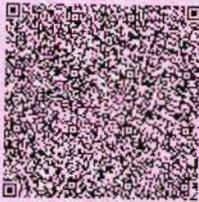
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Government of Assam

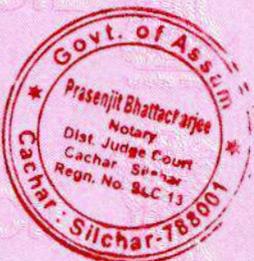
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Certificate No. : IN-AS85285272213773X
Certificate Issued Date : 08-Sep-2025 12:31 PM
Account Reference : CSCACC (GV)/ ascscceg07/ AS-CCANU0143/ AS-CC
Unique Doc. Reference : SUBIN-ASASCSCSEG0755796189461616X
Purchased by : NAGARIK SWARTHARAKSHA SANGRAM PARISAD
Description of Document : Article 4 Affidavit
Property Description : Not Applicable
Consideration Price (Rs.) : 0
(Zero)
First Party : NAGARIK SWARTHARAKSHA SANGRAM PARISAD
Second Party : Not Applicable
Stamp Duty Paid By : NAGARIK SWARTHARAKSHA SANGRAM PARISAD
Stamp Duty Amount(Rs.) : 100
(One Hundred only)



Please write or type below this line



Haridas

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**BEFORE THE NATIONAL GREEN TRIBUNAL
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**REJOINDER/ RESPONSE TO THE COUNTER AFFIDAVIT FILED BY
THE RESPONDENT NO. 4 (SILCHAR MUNICIPAL CORPORATION)
DATED 07.08.2025**

I, Haridas Dutta, General Secretary of Nagarik Swartharaksha Sangram Parisad Organisation, having office at Church Road, Ambicapatty, Silchar- 788004 do hereby solemnly affirm and declare as under:-

1. That I am Authorized to represent the Nagarik Swartharaksha Sangram Parisad Organisation, situated at Church Road, Ambicapatty, Silchar-788004 vide Authority letter dated 17.01.2024. That I am Authorized on behalf of the Applicant to swear this affidavit and I am well conversant with the facts and circumstances of the case and hence, competent to swear the present Rejoinder/ Response.
2. That the present Counter Affidavit filed by the Respondent No. 4 has been traversed by the Applicant in its entirety and the Applicant states that all the averments made therein may be construed as denied and disputed unless specifically admitted.
3. That the contentions made by the Respondent No. 4 are mere bald claims and allegations which are unsupported by evidence & the law, and the



Applicant vehemently denies all the allegations unless specifically admitted.

4. That the contents of the Original Application are reiterated herein which may be read as part and parcel of this rejoinder/ response and the same are not repeated herein for the sake of brevity.
5. That the core issues in the present case is the rampant violation of the Solid Waste Management Rules, 2016, leading to severe public health risks, environmental degradation, and blatant non-compliance with multiple Supreme Court and NGT orders. The Respondent No. 4's failure to discharge its duty under Rule 16 of the SWM Rules, 2016 has resulted in unchecked pollution and mismanagement of waste in Silchar, Assam and that further contents of the instant Application are reiterated herein which maybe read as part and parcel of this rejoinder/ response and the same are not repeated herein for the sake of brevity.

PRELIMINARY SUBMISSIONS

That before averting to para wise reply, the Applicant begs to refer to the following preliminary submission:-

- a. That it is most humbly submitted that the Silchar Municipal Board, Respondent No. 4 herein, has now been upgraded to a Corporation and the number of Wards under its jurisdiction has been increased to 42 (from Gossaipur IV and several other areas to Borakhai Grant and several other nearby located areas). The services presently rendered by the Silchar Municipal Corporation include water supply, waste segregation and storage at source, primary collection, secondary collection, secondary storage, transportation, secondary segregation, resource recovery, processing, treatment, and final disposal of waste.

It is further submitted that the aforesaid functions are statutory obligations of the Respondent Corporation in terms of the Solid Waste Management Rules, 2016, as well as the relevant provisions of the



Municipal laws applicable to the State of Assam, and hence, the Respondent is duty-bound to perform the same in a regular, scientific, and efficient manner.

A true copy of the Home Page of the Silchar Municipal Corporation is annexed hereto and marked as **ANNEXURE P-19 (PAGES 8 TO ___)**. A true copy of the Delimitation of 42 Wards of the Silchar Municipal Corporation in the Assam Gazette is annexed herein and marked as **ANNEXURE P- 20 (PAGES 9 TO 17)**.

- b. That it is most humbly submitted that the town of Silchar generates approximately 100 tons of solid waste on a daily basis. However, there exists no organized mechanism to ensure proper collection, segregation, and scientific disposal of the said waste. Out of the total waste generated, only about 70 tons are presently transported and dumped at the Meherpur dumping ground, whereas the remaining 30 tons are indiscriminately discarded in open areas, drains, and vacant plots, thereby causing severe environmental degradation and posing grave health hazards to the residents of the locality.

It is further submitted that such unregulated and haphazard disposal of waste contributes significantly to air and soil pollution, and also leads to contamination of local water bodies, rendering the situation untenable and creating a continuing threat to public health and hygiene.

It is most respectfully submitted that the aforesaid acts and omissions of the Respondent authorities violate the residents' fundamental right to a clean, safe, and healthy environment, which has been recognized as an integral part of the Right to Life under Article 21 of the Constitution of India. The Hon'ble Supreme Court, in *Subhash Kumar v. State of Bihar*, (1991) 1 SCC 598, held as under:



“Right to life is a fundamental right under Article 21 of the Constitution and it includes the right of enjoyment of pollution free water and air for full enjoyment of life.”

Hence, the continuing failure of the Respondent authorities to ensure proper collection, segregation, transportation, and disposal of waste amounts to a direct infringement of the fundamental rights of the citizens of Silchar.

- c. That it is most humbly submitted that there are several areas within the town of Silchar where door-to-door collection of solid waste has not yet been implemented. Furthermore, in many parts of Silchar, the waste that accumulates near the roadside remains uncleared for long periods of time, thereby causing foul smell, attracting stray animals, and creating unhygienic conditions which adversely affect public health and sanitation. It is also pertinent to highlight that in many areas till now the red/green colour waste baskets are not received from Silchar Municipal Board.

It is further submitted that such failure on the part of the Respondent Corporation is in direct violation of its statutory duties under Rule 15 of the Solid Waste Management Rules, 2016, which mandates every local authority to ensure *“door-to-door collection of segregated solid waste from all households, including slums and informal settlements, commercial, institutional and other non-residential premises”* and to ensure regular cleaning of public places.

A true copy of the current photographs evidently showing the waste accumulated is annexed herein and marked as **ANNEXURE P- 21 (PAGES 18 TO 28)**.

PARA WISE REPLY:-

6. That it is most humbly submitted that the contents of para 1 are matters of record and does not warrant for any reply.



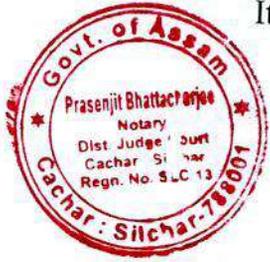
7. That it is most humbly submitted that the contents of para 2 are denied and disputed and are misleading. The Counter-Affidavit filed by the Respondents merely contains the Utilization Certificate and the sanctioning letter in respect of the work allotted. However, it is respectfully submitted that such documents, by themselves, do not demonstrate whether the work has actually been carried out in a proper and satisfactory manner. No pictorial evidence, site inspection report, or any other documentary proof showing the quality and completion of the work has been placed on record. In the absence of such material evidence, the claims made by the Respondents regarding due execution of the work remain unsubstantiated.
8. That it is most humbly submitted that the mere production of Utilization Certificates and sanctioning letters does not absolve the Respondent authorities of their continuing statutory obligations to ensure proper waste management and sanitation in accordance with the Solid Waste Management Rules, 2016 and other applicable municipal laws. Compliance with these duties cannot be merely on paper but must be demonstrated by actual, on-ground implementation in a sustained and scientific manner so as to safeguard public health and the environment.
9. That it is most humbly submitted that the contents of para 3 are vehemently denied and disputed. It is respectfully submitted that the mere production of the sanction letter, work order, and bills only evidences that funds have been sanctioned and payments have been processed, but they do not constitute proof that the work in question has actually been executed or completed in a proper and satisfactory manner. In the absence of corroborative material such as pictorial evidence, site inspection reports, or duly certified completion certificates from competent authorities, the Respondents' assertions regarding execution of the work remain unsubstantiated and cannot be relied upon.



10. That the contents of the present rejoinder/ response have been prepared under my instruction as well as read over and explained to me and I say that the facts mentioned herein are true to my knowledge and belief, no part of the same is false and nothing material has been kept concealed there from.

11. That it is most humbly submitted that in light of the above stated facts and circumstances and in view of the submissions made herein above, the prayer made in the present application deserves to be allowed

It is prayed accordingly.



Haridas Dutta
DEPONENT

VERIFICATION

Verified at Silchar on this 8th day of September, 2025 that the contents of the present affidavit are true and correct to the best of my knowledge and belief and not and no part of the same is false and nothing material has been kept concealed there from.

Haridas Dutta
DEPONENT

M Bhattach
8/9/25

Moumita Bhattacharjee
BALLB, Advocate
District Bar Association, Silchar
313 of 2023

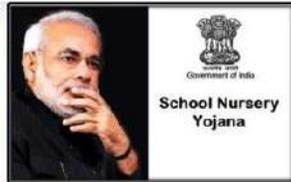
Prasenjit Bhattacharjee
NOTARY
Govt of Assam
District Cachar Assam
Regn No SLC-13 of 2018

08 SEP 2025



- PROPERTY TAX
- ACCOUNT BRANCH
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THE ASSAM GAZETTE

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EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 737 দিশপুৰ, বুধবাৰ, 30 নৱেম্বৰ, 2022, 9 আঘোণ, 1944 (শক)

No. 737 Dispur, Wednesday, 30th November, 2022, 9th Agrahayana, 1944 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

DEPARTMENT OF HOUSING AND URBAN AFFAIRS

NOTIFICATION

The 28th November, 2022

No. E-228921/508.- Whereas proposal was received from the Deputy Commissioner, Cachar vide letter No.CDM04/2021/Pt/2 dated 19.9.2022 for inclusion of 42 wards areas in the proposed Silchar Municipal Corporation;

Whereas on the basis of the proposal received from the Deputy Commissioner, Cachar, notification for constitution of Silchar Municipal Corporation was published vide No.228921/1 dated 28.09.2022 under sub-section (1) of section 3 of the Assam Municipal Corporation Act, 2022 and objection was invited from the inhabitants of the respective city, town and panchayat areas under sub-section (4) of section 3 of the said Act;

Whereas 46 (forty six) numbers of claims and objection were received from various individuals and organisations through the Deputy Commissioner, Cachar alongwith specific observation of the Deputy Commissioner on the claims and objections;

Whereas after detail deliberations and examination of the claims and objections, the Governor of Assam is pleased to dispose of the petitions by rejecting the claims and objections which are found to be devoid of merit;

Now, therefore, in exercise of the powers conferred under sub-section (5) of section 3 of the Assam Municipal Corporation Act, 2022, the Governor of Assam is hereby pleased to constitute the Silchar Municipal Corporation with wards with boundary marks annexed as Annexure-A alongwith a map as Annexure-B.

KAVITHA PADMANABHAN,

Commissioner & Secretary to the Government of Assam,
Department of Housing and Urban Affairs.

PROPOSED SILCHAR MUNICIPALITY COORPORATION								
Proposed Ward No.	Census Population 2011	Proposed Household	Proposed Revenue	Proposed Area in Acre	Population Density	Percentage of Employment	Justification	Boundary Marks
1	8305	1385	₹ 1,22,66,065.55	1154.47	7.19		small scale food processing units, transporters, self employed shop keepers.	Boundary North –Gossaipur IV, Part of Dudhpatil VII and Dudhpatil Grant (F-24°51'29.17116"E,92°49'21.09986"N G-24°51'33.1448"E,92°49'42.90182"N H-24°51'9.08489"E,92°50'26.66008"N) South – Barak River East –Larsingkhal, Ieurbond PWD Road West –Village Rd & PMGSY Road.
2	7756	1293	₹ 1,14,51,279.97	1403.05	5.53		Census Town and Market place, Handloom, Small scale food processing units.	Boundary North –Remaining part of Dudhpatil IV (A-24°52'21.15188"E,92°46'49.43273"N B-24°51'52.38032"E,92°46'57.06502"N C-24°51'17.17628"E,92°47'25.52125"N D-24°50'54.97472"E,92°47'37.15522"N E-24°51'9.15448"E,92°47'50.98754"N) South – Barak River East – PMGSY Road Connecting to Rail Line via drain West – Barak River and Natural Drain.
3	8360	1394	₹ 1,23,45,772.84	575.57	14.52		Economic Activities include various business related to automobile & petroleum industries.	North - Mainarbond Road South - Barak River East - Zero Point to Mainarbond Road Point West - ADC Colony (New Link Road) to Barak River via Bimal Dutta Lane.
4	7827	1305	₹ 1,15,57,556.35	349.72	22.38		Economic Activities include Vehicle showrooms godowns, Small scale industries, various business related to transport industries.	Boundary North – NH37 South – Barak River East – Barbhuiya Lane West – Barak River.
5	9339	1557	₹ 1,37,89,360.34	202.50	46.12		Existing Urban Municipal Area.	North - Binoy Dutta Lane and Barak River South - NH37 East - ADC Colony (New Link Road) to Bimal Dutta Lane West - Barak River.
6	7638	1274	₹ 1,12,83,009.04	85.67	89.15		Existing Urban Municipal Area.	Boundary North – Barak River South – Adharnath Colony Main Rd (4th lane on the east from the intersection of Mela rd and Steamerghat Rd and Debiprasad Road towards Malugram Jama Masjid) to Mela Road (Nabapally Lane Point Lane next to Police Station) via Steamerghat Rd West – Malugram Police Station Point to Shri Shri Gobindajeu Akhra Road via Nabapally Lane, Shibbari Road, Krishnanagar Lane (one lane after Samayik Prasanga), Malugram E & D Dyke East – Barak River.

Proposed Ward No.	Census Population 2011	Proposed Household	Proposed Revenue	Proposed Area in Acre	Population Density	Percentage of Employment	Justification	Boundary Marks
7	6744	1125	₹ 99,63,410.65	148.76	45.34		Existing Urban Municipal Area.	Boundary North – Barak River (Annapurna Ghat) up to Chunabhata Rd, Malugram South – Trunk Road West – Annapurna Ghat Road East – Malugram E&D Dyke(Grayeyard Point) to Drugs Corner Point via Swamiji Road, Malugram Road.
8	9539	1591	₹ 1,40,90,476.75	114.24	83.50		Existing Urban Municipal Area.	Boundary North – Road from Malugram PS to E&D Dyke South – Swamiji Road West – Malugram E & D Dyke (Swamiji Rd Point) to Chuna Bhatta Rd point East – Malugram Road (BJP Office point) to Shri Shri Gobindajeu Akhra Road via to Malugram Police Station, Nabapally Lane, Shibbari Road, Krishnanagar Lane (one lane after Samayik Prasanga), Malugram E&D Dyke.
9	7772	1296	₹ 1,14,77,849.07	136.52	56.93		Existing Urban Municipal Area.	Boundary North – Adharnath Colony Main Rd, to Mela Rd South – NH 37 (Sadarghat Road- Drugs Corner Point to Barak River) West – Malugram Main Rd (Mela Rd to Drugs Corner Point) East – Barak River (Adhar Nath Colony to Sadarghat).
10	7299	1217	₹ 1,07,78,196.23	53.29	136.98		Existing Urban Municipal Area.	Boundary North – Sadarghat bridge South – Fatak Bazar Kalibari Road West – Janiganj Rd East – Barak River.
11	7007	1169	₹ 1,03,53,090.71	130.42	53.73		Existing Urban Municipal Area.	Boundary North – PWD Road (From Capital Point to Bar Library) South – Gopalganj and UD Sarani West – Park Road, Assam rifle internal Road, Jail Rd East – PWD Road (From Bar Library to Panpatty), via Janiganj, Dewanjee Bazar, Naazirpatty point, Gopalganj.
12	7703	1285	₹ 1,13,80,429.05	184.99	41.64		Existing Urban Municipal Area.	Boundary North – Barak River and Trunk Road South – DC Bungalow to Kalibari Road Tarapur (Via internal Assam Rifle Lane and Chandmari Road) West -Kalibari Road(Tarapur) to New Colony Shitala Mandir Road Via Station Road East – Club Road and Park Road.
13	7159	1194	₹ 1,05,74,499.83	342.25	20.92		Existing Urban Municipal Area.	Boundary North – Khudiram Sarani and Barak River South – Chirukandi Road (Up to 20 Feet Road). West – Railway Line 2nd Gate and Chirukandi Rd (NH to deb para point). East – New Colony Shitala Mandir Road and 20 ft Drain.

Proposed Ward No.	Census Population 2011	Proposed Household	Proposed Revenue	Proposed Area in Acre	Population Density	Percentage of Employment	Justification	Boundary Marks
14	7553	1260	₹ 1,11,59,019.92	151.10	49.99		Economic Activities include Handicrafts. Shops, various business related to automobile sector like repair garages etc.	Boundary North – Netaji Nagar lane South – Khudiram Sarani West - Railway Line East – Barak River.
15	7553	1260	₹ 1,11,59,019.92	605.35	12.48		Economic Activities include Handicrafts, handloom. Small scale industries, various business related to automobile industries.	Boundary North – Barak River South – Development Complex Road Border West - Berakhal Rd to It Bhatta Road East – Netaji Nagar Lane & Railway Line.
16	6864	1145	₹ 1,01,40,537.95	606.56	11.32		Census Town and market place, small scale food processing units.	Boundary North – Barak River South – Berakhal Stream West – Sheikh Para Road (ONGC store Road, Masimpur) and BSF Road East – It Bhatta Lane (Near Tupkhana Madrasa, Near Jasir Mazumder House).
17	6964	1161	₹ 1,02,82,239.79	1303.77	5.34		Economic Activities include godowns, handloom Small scale industries. various business related to transport industries.	Boundary North – Development Complex road Border and Anua Lake border South – Pechadhar Road West – Tillagram Bagarkona Road East – Chirukandi Rd.
18	8897	1484	₹ 1,31,42,845.69	515.88	17.25		Economic Activities include market places godowns, Warehouses, handloom Small scale industries various business related to transport industries.	Boundary North – Ashram Road Point to NH Bypass Via Deb Para (Das para) and rangirkhal South – Chencoorie Rd NH way Bybapass Via Nowaraj (Bhular Dukaan) and rangirkhal West – NH Bypass, East – NH way (Chencoorie Rd Crossing to Ashram Road Point).
19	7972	1329	₹ 1,17,70,109.11	191.40	41.65		Existing Urban Municipal Area.	Boundary North – TV Centre Road South – Satsang Ashram Road West – 20 Feet Drain East – Vivekananda Road.
20	8375	1397	₹ 1,23,72,341.93	121.65	68.85		Existing Urban Municipal Area.	Boundary North – Rail Line & NH37 South – Chandmari Rd to Industrial Area road via lane next to TV Centre, Girish rd Tinali West – Railway Line (Industrial are to 2nd Gate) East – Kalibari Road.
21	6680	1114	₹ 98,65,990.63	142.42	46.90		Existing Urban Municipal Area.	Boundary North – TV Centre Road South – G C College Rd West – Vivekanada Rd East – Police Family Lane, Adhar Chand School Boundary.

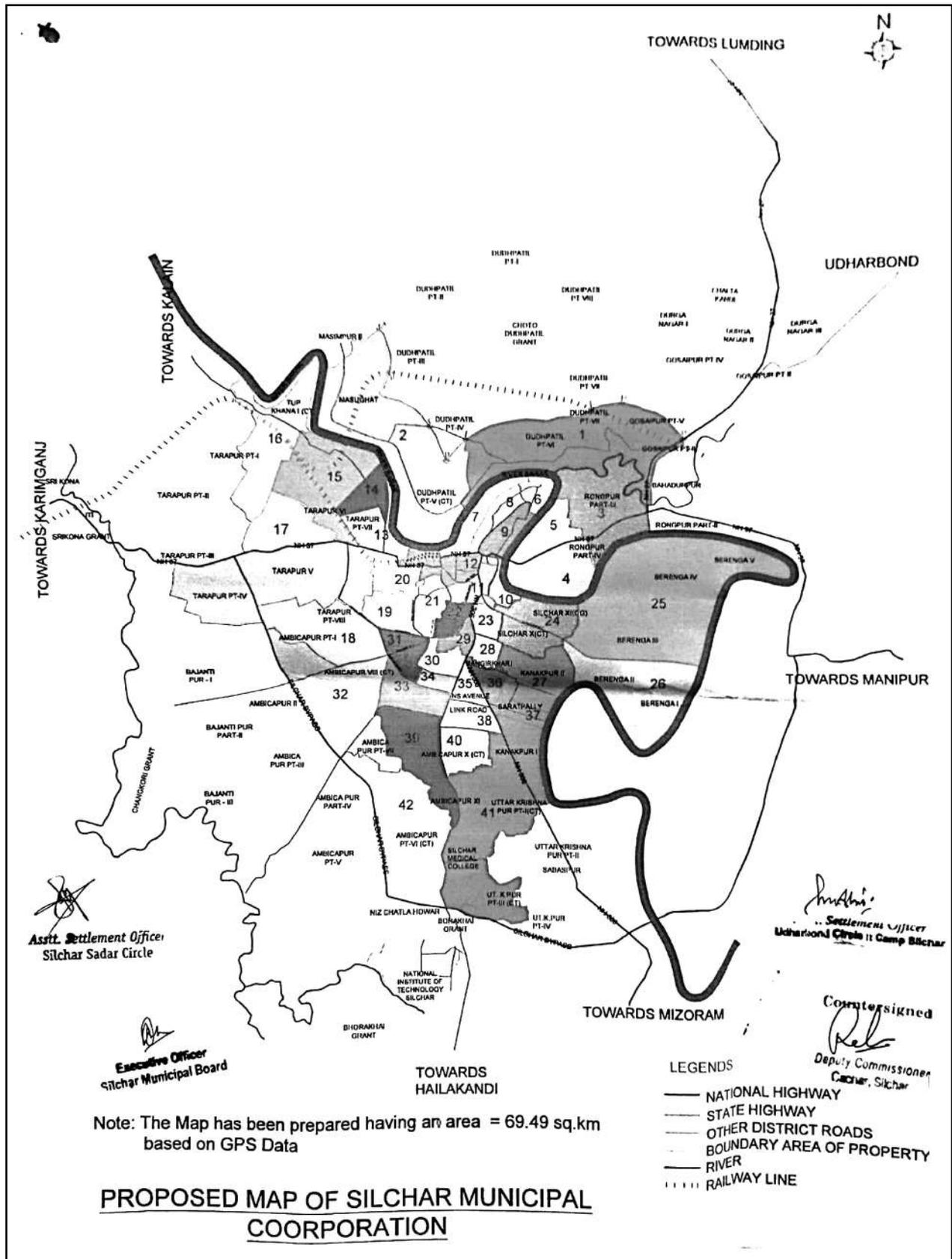
Proposed Ward No.	Census Population 2011	Proposed Household	Proposed Revenue	Proposed Area in Acre	Population Density	Percentage of Employment	Justification	Boundary Marks
22	6350	1059	₹ 93,78,890.56	88.70	71.59	32.26	Existing Urban Municipal Area.	Boundary North – Jail Road and U.D Sarani (Premtala Suruchi Point to Police Family Line, Jhalupara). South – Ambicapatty G C College Rd (Chaitanya Press Point to G C College). West – G C College Rd Point to Adharchand and Police Family Line East – Hospital road (Suruchi Point to Chaitanya Press Point).
23	7582	1264	₹ 1,11,94,445.38	83.04	91.30		Existing Urban Municipal Area.	Boundary North – Old Lakhipur Road(PNB Point) and Gopal Ganj South – Lochan Bairagi Road (Indraprastha Hotel to Durgabari, Bilpar). West – NH 37 (Premtala Point to Suzuki Bike Showroom) East – Graveyard Road Bilpar.
24	9816	1637	₹ 1,44,97,869.54	347.12	28.28		Economic Activities include market places godowns, Warehouses, Small scale industries, various business related to transport industries.	Boundary North – Barak River South – Cheruyar Khal & Rangirkhal East – Kanakpur Road West – Graveyard Road & GMC Road.
25	9108	1519	₹ 1,34,52,818.46	1685.47	5.40		small scale food processing units, transporters self employed shop keepers.	Boundary North – Barak River South – PWD Road East – Barak River West – Silchar Town.
26	6998	1167	₹ 1,03,35,377.98	695.62	10.06		small scale food processing units, transporters self employed shop keepers.	Boundary North –PWD Road South – Barak River East – Barak River West – Kanakpur Pt I & II.
27	7260	1211	₹ 1,07,25,058.04	346.83	20.93		Existing Urban Municipal Area	Boundary North – Churyar Khal & Rangirkhal South – Swarupananda Lane West – Shyamananda Lane East – E&D Dyke cum road.
28	7073	1180	₹ 1,04,50,510.72	74.75	94.63		Existing Urban Municipal Area.	Boundary North – Lochan Bairagi Road South – Raangirkhal West – NH 54 East – Singerkhal.

Proposed Ward No.	Census Population 2011	Proposed Household	Proposed Revenue	Proposed Area in Acre	Population Density	Percentage of Employment	Justification	Boundary Marks
29	6528	1089	₹ 96,44,581.51	69.01	94.59		Existing Urban Municipal Area.	Boundary North – Ambicapatty G C College Rd (Chaitanya Press Point to Subhash Nagar Point) South – E&D Dyke Road (From point opposite Netaji School road to Subhash Nagar) West – Subhash Nagar Road East – Hospital Road (From Chaitanya Press point to Rangirkhal Small Bridge, Point opposite to Netaji School Road).
30	6318	1054	₹ 93,34,608.73	110.68	57.08		Existing Urban Municipal Area.	Boundary North – Subhash Nagar E&D Dyke (Rangirkhari Point) to GC College Rd (Panchayet Rd Intersection) via Subhash Nagar Ground South – Das Colony West – Panchayet Road East – Rangirkhari Rangirkhal to Hailakandi Road (Das Colony Point).
31	8362	1394	₹ 1,23,45,772.84	154.17	54.24		Existing Urban Municipal Area.	Boundary North – Satsanga Ashram Road & G C Colleg Rd (National Highway Point to Gopal Dairy Point) South – CR Avenue, National Highway (Udayan Coplex point to North Easter Higher Secondary School) West – National Highway, CR Avenue (North Easter Higher Secondary School Point to Satsanga Ashram Road Point) East – Panchayet Road and Udayan Complex (College Rd Gopal dairy Point to CR Avenue - National Highway - Udyan Complex Point).
32	7739	1291	₹ 1,14,33,567.24	865.79	8.94		Economic Activities include Handicrafts, handloom, Small scale industries Market places.	Boundary North – Chencoorie Rd NH way Crossing to Bualjur Rangirkhal to Bypass via nowaraj South – Jaroitola to NH Bypass via Chandrapur Daspara West – Silchar Bypass East – Hatirpath (NH Way to Kathal Rd).
33	7962	1328	₹ 1,17,61,252.75	214.30	37.15		Existing Urban Municipal Area.	Boundary North – National Highway South – Kathal Road (hailakandi rd Point to Hatir path intersection West – Hatir Path (Kathal Rd point to National Highway Police station point) East – Hailakandi Road (National Highway Point) to Kathal Road point.

Proposed Ward No.	Census Population 2011	Proposed Household	Proposed Revenue	Proposed Area in Acre	Population Density	Percentage of Employment	Justification	Boundary Marks
34	7755	1293	₹ 1,14,51,279.97	62.09	124.91		Existing Urban Municipal Area.	Boundary North – Das Colony South – National Highway (Medical Rd Point to Udayan Complex Point) West – Udayan Complex (NH way point) to Das Colony East – Hailakandi Road (Das Colony Point to National Highway Point).
35	6623	1105	₹ 97,86,283.35	86.06	76.95		Existing Urban Municipal Area.	Boundary North – Rangirkhari Point South – 1st Link Road West – Hailakandi Road East – Sonai Rd.
36	6372	1063	₹ 94,14,316.02	102.26	62.31		Existing Urban Municipal Area.	Boundary North – Rangirkhal to uttaranchal point South – Saratpally West – Sonai Road East – Uttaranchal Road.
37	7282	1214	₹ 1,07,51,627.13	120.83	60.26		Existing Urban Municipal Area.	Boundary North – Kanakpur Road and Swarupananda Lane South – Gouranga Paul Lane (Factory Lane) till E&D Dyke West – Uttaranchal road to Sonai Road (Factory Road Point) via Sarat Pally East – E&D Dyke.
38	6255	1043	₹ 92,37,188.72	133.81	46.75		Existing Urban Municipal Area.	Boundary North – 1st Link Rd South – 2nd Link Rd West – Hailakandi Road East – Sonai Rd.
39	9638	1607	₹ 1,42,32,178.59	434.84	22.16		Economic Activities include market places, industries, godowns, Warehouses, Small scale industries, various business related to transport industries.	Boundary North – Kathal Road (Hailakandi Road Point to Jaraitola) South – Bualjur Khal Khal (ASEB Substaion to Pachgouri 2nd Bridge) West – Jaraitola to NH Bypass via Chandrapur Daspara East – Hailakandi Road (Kathal Road Point to ASEB Substation Bridge Ghungoor).
40	7317	1220	₹ 1,08,04,765.32	198.40	36.88		Economic Activities include Hospitals, market places, Industries, godowns, Warehouses, Small scale industries, various business related to transport industries.	Boundary North – 2nd link Road (Hailakandi Road Point to Sonai Road Point) South – Alitkar Road up to Basaikhil Drain West – Hailakandi Road (2nd Link Road Point to Birbal Bazar Point) East – Lane No 15 2nd Link Road.

Proposed Ward No.	Census Population 2011	Proposed Household	Proposed Revenue	Proposed Area in Acre	Population Density	Percentage of Employment	Justification	Boundary Marks
41	11625	1938	₹ 1,71,63,635.41	1293.65	8.99		Census Town and Economic Activities include Hospitals, market places, Industries, godowns, Small scale industries, various business related to transport industries.	Boundary North – Border of Old Ward 14 (Factory Lane) South – NH Bypass East – Barak River to NH Bypass Via Nagatilla and Shibalik Park Rd West –Hailakandi Rd,
42	9638	1607	₹ 1,42,32,178.59	853.91	11.29		Census Town and Economic Activities include Hospitals, market places, Small scale industries, various business related to transport industries,	Boundary North – Das para & Kathal Road South – Silchar Bypass East – Hailakandi Road West – Silchar Bypass,
TOTAL	326907	54518	₹ 48,28,31,308.14	16540.89	1902.40			

Annexure B





GPS Map
Camera Lite

RRR4+QJF, Mela Rd, Tarapur, Silchar, Assam 788002,
India

Latitude

24.842114999999996

Longitude

92.80685333333334°

Altitude 24 meters

Wednesday, 27.08.2025

Local 01:41:32 PM

GMT 08:11:32 AM



GPS Map
Camera Lite

H.N.Dhar House, ramkrishna polly itkhola silchar,
ramkrishna polly, Itkhola Rd, Tarapur, Silchar, Assam
788002, India

Latitude
24.839325°

Longitude
92.80148°

Local 01:50:05 PM
GMT 08:20:05 AM

Altitude 25 meters
Wednesday, 27.08.2025



GPS Map
Camera Lite

Chirukandi point, Wine Shop, NH 37, beside City Gate,
Ramnagar, Ambikapur Part-X, Silchar, Assam 788003,
India

Latitude

24.833428333333337

Longitude

92.77438166666667°

Altitude 20 meters

Wednesday, 27.08.2025

Local 01:08:11 PM

GMT 07:38:11 AM



GPS Map
Camera Lite

RRV4+75X, Tarapur, Silchar, Assam 788002, India

Latitude

24.843191666666666

Longitude

92.80539333333333°

Altitude 25 meters

Wednesday, 27.08.2025

Local 01:44:54 PM

GMT 08:14:54 AM



 **GPS Map**
Camera Lite

RQ9J+36M, Satsang Ashram Rd, Ambicapatty, Silchar,
Ambicapur Pt VIII, Assam 788007, India

Latitude

24.817896666666667°

Longitude

92.781181666666667°

Local 12:29:17 PM

GMT 06:59:17 AM

Altitude 18 meters

Wednesday, 27.08.2025




GPS Map
Camera Lite

RQ9J+92W, Ambicapatty, Ambicapur Pt VIII, Silchar, Assam 788007, India

Latitude

24.818466666666667°

Longitude

92.779855000000001°

Local 12:24:23 PM

GMT 06:54:23 AM

Altitude 21 meters

Wednesday, 27.08.2025



GPS Map
Camera Lite

RQ4V+C95, Ambicapatty, Kanakpur Part-II, Silchar,
Assam 788005, India

Latitude

24.805955°

Longitude

92.79327333333335°

Local 11:42:15 AM

GMT 06:12:15 AM

Altitude 23 meters

Wednesday, 27.08.2025



GPS Map
Camera Lite

RQ4Q+HW5, Ramkrishna Sarani, Tarapur, Silchar,
Ambicapur Pt XI, Assam 788012, India

Latitude

24.8066600000000004

Longitude

92.790010000000001°

Altitude 22 meters

Wednesday, 27.08.2025

Local 11:50:31 AM

GMT 06:20:31 AM



QQWR+FQP, Hailakandi Rd, Meherpur, Birbal Bazar,
Silchar, Ambicapur Pt VI, Assam 788015, India

Latitude

24.796176666666664

Longitude

92.792118333333332°

Altitude 23 meters

Wednesday, 27.08.2025

Local 11:23:30 AM

GMT 05:53:30 AM



57, Lane Number 1, Birbal Bazar, Silchar, Assam 788006, India

Latitude
24.799216666666666°

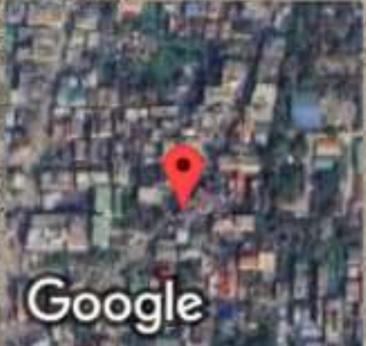
Longitude
92.795856666666665°

Local 05:55:36 PM
GMT 12:25:36 PM

Altitude 23 meters
Friday, 29.08.2025



GPS Map Camera



Silchar, Assam, India 
Rq9w+4f4, Chaengkuri Rd, Ambicapatty, Silchar, Assam 788004, India
Lat 24.817747° Long 92.79629°
08/09/2025 10:05 AM GMT +05:30

Google

Advance service in matter of Rejoinder in matter of Nagarik Swartharaksha Sangram Parisad vs State of Assam & Ors. [O.A. NO. - 83/2024/EZ

1 message

Lexcuria Lawyers LLP <office.advocate.madhumita@gmail.com>

Fri, Sep 26, 2025 at 3:28 PM

To: mrdey@rediffmail.com, shayamvar_deb@hotmail.com, routsattik@gmail.com, surendra kumar <surendra_kr15@rediffmail.com>

Dear Sir,

PFA.

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With Regards

Office of Advocate Madhumita Bhattacharjee
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New Delhi-110019
Mob. No. 7011332809

Chamber No. 807, Additional Building Complex,
Supreme Court of India,
New Delhi-110001
Telephone No. 011-43029802

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